

The manufacturing cost of this machine is Rs. 3,300/-. Two labourers are required to operate it. Power failure or shortage of electricity does not affect the process of drying chips. This dehydrator can effectively be installed in the rural areas by the potato farmers on community or cooperative basis.

Under the All India Coordinated Post Harvest Technology Scheme of the ICAR, several centres have been working on conditioning and drying of gram with solar energy. A solar heat seed treating machine has been developed which can be used instead of the common chemical seed treatment drum.

A one-tonne capacity solar grain dryer has been developed at the Jabalpur University. At the Punjab Agricultural University, a vane type rotary engine suitable for operating solar pumps has been developed.

Construction of Bhimkund Dam in Orissa

1829. SHRI HARIHAR SOREN
Will the Minister of IRRIGATION be pleased to state:

(a) the number of villages of Keonjhar and other districts of Orissa which will remain under water by the construction of Bhimkund Dam in Keonjhar district of Orissa;

(b) the number of people living in those villages;

(c) whether Govt. have made any arrangement for their rehabilitation; and

(d) the amount government wants to pay them as compensation?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b). The Government of Orissa have reported that 117 villages (95 villages in Keonjhar district and 22 villages in Mayurbhanj district) will be submerged

by the construction of Bhimkund Reservoir and about 75,000 persons (as estimated in 1980) will be affected.

(c) As per project report, 63 villages are to be set up for settlement of 200 families in each village. Out of these, 50 per cent of the families will be settled inside Bhimkund ayacut area and 50 per cent on the periphery of the reservoir. The total amount provided for rehabilitation of the oustees is Rs. 20.1 crores.

(d) The total amount of compensation to be paid by the Government as indicated in the project report (June 1980) is Rs. 20.44 crores.

Cultural Agreements with Foreign Countries

1830. SHRI A. NEELALOHITHA DASAN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government are having cultural agreements with foreign countries;

(b) what are those foreign countries; and

(c) the details of the cultural agreements with each of those countries?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) Yes, Sir.

(b) A statement showing the names of the 56 countries with which India have cultural agreements is attached.

(c) The cultural agreements generally provide for cooperation between India and the other contracting countries in the fields of art and culture, education, science and technology, films, mass media, public health, sports, agriculture etc. by way of exchange of scholars, experts and academics in various fields; exchange of artistes, exhibitions and sports teams; exchange of books and publications; award; of scholarships; equivalence of degrees and diplomas etc.